

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)- 06/9/JPR/2024
Under Section 9 of IBC, 2016

In the matter of:

M/s Precision Autocastings Pvt. Ltd.

...Operational Creditor

Versus

Universal Autofoundry Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Ankit Totuka, Adv.

For the Respondent : Danish Akhtar, Adv.

ORDER

Heard Mr. Ankit Totuka, Adv. appearing on behalf of the Applicant. Mr. Danish Akhtar, Adv. appearing on behalf of the Respondent submits that reply has been filed. Learned counsel for the Petitioner seeks to file rejoinder to the reply. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 14.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 13, 2024